

**BUSINESS ADVISORY COMMITTEE**  
(Sixteenth Lok Sabha)

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**SEVENTEENTH REPORT**

(Presented on 30.4.2015)

The Business Advisory Committee held a sitting on Wednesday, the 29<sup>th</sup> April, 2015.

2. The Committee recommend allocation of time to the following items of business as shown against each:-

- |     |   |         |
|-----|---|---------|
| (1) | The Appropriation Acts (Repeal) Bill, 2015.<br><i>(Consideration and Passing)</i>   | 1 hour  |
| (2) | The Juvenile Justice (Care and Protection of Children) Bill, 2014.<br><i>(Consideration and Passing)</i>                          | 2 hours |
| (3) | The Real Estate (Regulation and Development) Bill, 2013, after it is passed by Rajya Sabha.<br><i>(Consideration and Passing)</i> | 2 hours |

**NEW DELHI;**  
**29<sup>th</sup> April, 2015**  
**Vaisakha 9, 1937 (Saka)**

**(Smt. Sumitra Mahajan)**  
**Chairperson,**  
**Business Advisory Committee.**